

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2012
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2017

NAME OF THE PARTIES: M/s. Jayanand Salgaokar
V/s.
M/s. Sumangal Press Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Mr. Rahul Chitris afw Mr. Rahul Kadam Mr. Chitra Sundar i/b W.S. Kane & CO.	} Advocates For Respondents	
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	Aditi Bhat i/b Yatin R. Shah	Advocate for Petitioner	
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ORDER

T.C.P. No. 85/397-398/CLB/MB/MAH/2012

1. The Learned Counsel of both the sides are present.
2. As has happened in last few occasions again the Learned Counsel of the Petitioner is seeking adjournment on some personal ground. Last chance is granted to the Petitioner. No further adjournment shall be granted on such type of reasons.
3. After having consultation with the Ld. Representatives matter is listed for **Final Hearing on 20.06.2017**. Date is duly communicated to both the sides.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **04.04.2017**